

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 18/05/2017

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Statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/05/2017 is circulated for information.



(Sunil Kumar)
Asstt. Registrar.

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. P.S. to CDR, CESTAT, New Delhi.
4. The Commissioner (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website.

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66
Disposal and Institution for the month of April 2017**

	Opening Balance	Fresh Institution	Disposal	Pendency
DELHI	9074	156	491	8755
MUMBAI	14615	274	486	14555
KOLKATA	8993	144	164	8973
CHENNAI	12072	195	94	12180
BANGALORE	10751	140	198	10952
AHMEDABAD	12744	192	191	12752
ALLAHABAD	5274	105	99	5286
CHANDIGARH	7419	149	196	7457
HYDERABAD	6256	123	81	6291
TOTAL	87198	1478	2000	87201

*The appeals restored or remanded are not included in Institution.

**STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.05.2017.**

YEARS	DELHI	MUMBAI	KOLKA	CHENNA	BANG.	AHMEDE	ALLBH	CHD	HYD
1988									
1989									
1991									
1993									
1995									
1996									
1997							1		
1998									
1999									
2000				1	2				
2001				1					
2002					4	1			
2003				1	61				
2004	2	11		22	143	1	3	2	
2005	19	5	1	80	21	14	4	3	5
2006	35	216		208	65	5	52	19	3
2007	261	413		181	283	15	103	128	61
2008	24	699	418	139	410	86	89	264	215
2009	254	846	818	639	673	559	231	384	479
2010	793	1072	561	919	808	1002	441	801	426
2011	806	979	921	810	965	946	511	640	479
2012	727	1306	890	837	1143	1033	710	575	779
2013	1093	1828	937	1661	1100	1975	435	1037	721
2014	1390	1738	1026	1836	1711	2333	596	1662	891
2015	1190	2020	930	1932	1407	1858	705	880	671
2016	1515	2534	1814	2039	1695	2030	1129	774	986
2017	646	888	657	874	461	894	276	288	575
TOTAL	8755	14555	8973	12180	10952	12752	5286	7457	6291

TRANSFER TO OTHER BENCHES						DISPOSAL							CLOSING BALANCE						
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY
24	6	72	0	102	0	248	93	148	0	2	491	3	3082	1913	3740	0	20	8755	171
0	0	0	0	0	0	242	158	86	0	0	486	0	6926	5070	2559	0	0	14555	24
0	0	0	0	0	0	114	31	19	0	0	164	3	4133	1814	3026	0	0	8973	151
4	0	0	0	4	0	33	42	19	0	0	94	0	3672	3240	5266	2	0	12180	77
0	0	0	0	0	0	95	44	59	0	0	198	11	3231	2071	5650	0	0	10952	63
0	0	0	0	0	0	45	97	49	0	0	191	2	6428	2675	3649	0	0	12752	43
1	0	0	0	1	0	53	9	37	0	0	99	4	2938	579	1769	0	0	5286	25
1	9	6	0	16	0	136	5	55	0	0	196	0	5110	749	1598	0	0	7457	0
7	0	0	0	7	0	25	19	37	0	0	81	2	1985	1120	3186	0	0	6291	0
37	15	78	0	130	0	991	498	509	0	2	2000	25	37505	19231	30443	2	20	87201	554


 (Sunil Kumar)
 (Technical Officer)

MONTHLY STATEMENT FOR THE MONTH OF April 2017 AS ON 01.05.2017

OPENING BALANCE								FRESH INSTITUTION								APPEAL RESTORED								RECEIVED FROM OTHER BENCHES							
	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY				
DELHI	3244	1985	3835	0	10	9074	170	63	16	71	0	6	156	3	10	1	8	0	6	25	1	37	10	46	0	93	0				
MUMBAI	6973	5086	2556	0	0	14615	15	98	89	87	0	0	274	7	97	53	2	0	0	152	0	0	0	0	0	0	0				
KOLKATA	4199	1801	2993	0	0	8993	132	48	44	52	0	0	144	22	0	0	0	0	0	0	0	0	0	0	0	0	0				
CHENNAI	3636	3245	5189	2	0	12072	77	70	35	90	0	0	195	0	3	2	6	0	0	11	0	0	0	0	0	0	0				
BANGALORE	3079	2086	5586	0	0	10751	51	22	11	107	0	0	140	23	0	0	0	0	0	0	0	225	18	16	0	259	0				
AHMEDABAD	6370	2739	3635	0	0	12744	43	97	33	62	0	0	192	2	6	0	1	0	0	7	0	0	0	0	0	0	0				
ALLAHABAD	2925	577	1772	0	0	5274	22	62	11	32	0	0	105	7	0	0	0	0	0	0	0	5	0	2	0	7	0				
CHANDIGAR	5188	657	1574	0	0	7419	0	20	106	23	0	0	149	0	0	0	1	0	0	1	0	39	0	61	0	100	0				
HYDERABAD	1965	1134	3157	0	0	6256	0	52	5	66	0	0	123	0	0	0	0	0	0	0	0	0	0	0	0	2					
TOTAL	37579	19310	30297	2	10	87198	510	532	350	590	0	6	1478	64	116	56	18	0	6	196	1	306	28	125	0	459	2				
TOTAL																															

1 Sanctioned strength of the Members is 33 and working strength is 20 as on 01.04.2017

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of April 2017 for 47 no. of days as under.

Note :

1 Hon'ble Mr. Justice (Dr.) Satish Chandra, President	7	16 Sh. C.J. Mathews, Member(Technical)	3
2 Mrs. Archana Wadhwa, Member (Judicial)	4	17 Sh. V. Padmanabhan, Member(Technical)	NIL
3 Sh. M.V. Ravindran, Member (Judicial)	5	18 Sh. M.M. Damodhar, Member(Technical)	NIL
4 Sh. D.N. Panda, Member (Judicial)	NIL	19 Sh. Anil G. Shakkarwar, Member(Technical)	3
5 Sh. Ashok Jindal, Member(Judicial))	3	20 Sh. Devender Singh, Member(Technical)	NIL
6 Dr. D. M. Mishra, Member (Judicial)	13		
7 Sh. Anil Choudhary, Member(Judicial)	NIL		
8 Sh. S. K. Mohanty, Member (Judicial)	2		
9 Sh. Ramesh Nair, Member (Judicial)	NIL		
10 Ms. Sulekha Beevi C.S., Member(Judicial)	NIL		
11 Shri S.S. Garg, Member (Judicial)	3		
12 Sh. P. K. Choudhary, Member (Judicial)	2		
13 Sh. Ashok Kumar Arya, Member (Technical)	1/2		
14 Sh. B. Ravichandran, Member (Technical)	NIL		
15 Sh. Raju, Member(Technical)	1 & 1/2		